

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****LUDHIANA TALWANDI TOLL ROADS PRIVATE LIMITED**

**(Was operating Ludhiana to Talwandi toll road project in the State of Punjab. The Project was terminated by NHAI in 2021)**

(Under sub – regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| RELEVANT PARTICULARS |                                                                                                                                                                                        |                                                                                                                                                                                                                                   |
|----------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of the corporate debtor along with PAN/ CIN/ LLP No.                                                                                                                              | <b>Ludhiana Talwandi Toll Roads Private Limited</b><br>CIN : U45203MH2010PTC211120<br>PAN : AACCE5904E                                                                                                                            |
| 2.                   | Address of the registered office                                                                                                                                                       | 513/A, 5 <sup>th</sup> Floor, Kohinoor City, Kirod Road, L.B.S Marg, Off. Bandra Kurla Complex, Kurla (W), Mumbai – 400070                                                                                                        |
| 3.                   | URL of website                                                                                                                                                                         | Not available                                                                                                                                                                                                                     |
| 4.                   | Details of place where majority of fixed assets are located                                                                                                                            | Village- Sarangpuri, Taluka- Shahapur, District- Thane in Maharashtra, India.                                                                                                                                                     |
| 5.                   | Installed capacity of main products/ services                                                                                                                                          | Not Applicable                                                                                                                                                                                                                    |
| 6.                   | Quantity and value of main products/ services sold in last financial year                                                                                                              | Not Applicable                                                                                                                                                                                                                    |
| 7.                   | Number of employees/ workmen                                                                                                                                                           | Nil                                                                                                                                                                                                                               |
| 8.                   | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | The details can be sought by emailing at <a href="mailto:cirp.ludhiana.ttrpl@gmail.com">cirp.ludhiana.ttrpl@gmail.com</a> and/or virtual data room in accordance with the provisions of the Code and Regulations made thereunder. |
| 9.                   | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:                                                                                              | The details can be sought by emailing at <a href="mailto:cirp.ludhiana.ttrpl@gmail.com">cirp.ludhiana.ttrpl@gmail.com</a> and/or virtual data room in accordance with the provisions of the Code and Regulations made thereunder. |
| 10.                  | Last date for receipt of expression of interest                                                                                                                                        | 7 <sup>th</sup> December 2025                                                                                                                                                                                                     |
| 11.                  | Date of issue of provisional list of prospective resolution applicants                                                                                                                 | 17 <sup>th</sup> December 2025                                                                                                                                                                                                    |
| 12.                  | Last date for submission of objections to provisional list                                                                                                                             | 22 <sup>nd</sup> December 2025                                                                                                                                                                                                    |
| 13.                  | Date of issue of final list of prospective resolution applicants                                                                                                                       | 1 <sup>st</sup> January 2026                                                                                                                                                                                                      |
| 14.                  | Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants                                                       | 6 <sup>th</sup> January 2026                                                                                                                                                                                                      |

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|-----|---------------------------------------------------------------|----------------------------------------------------------------------------------|
| 15. | Last date for submission of the resolution plans              | 5 <sup>th</sup> February 2026                                                    |
| 16. | Process email id to submit Expression of Interest             | <a href="mailto:cirp.ludhiana.ttrpl@gmail.com">cirp.ludhiana.ttrpl@gmail.com</a> |
| 17. | Details of the Corporate Debtor's registration status as MSME | Not Applicable                                                                   |



**Vikram Kumar**  
**Resolution Professional**  
**Ludhiana Talwandi Toll Roads Private Limited**  
**IP Regd. No. IBBI/IPA-001/IP-P00082/2017-2018/10178**  
**Registered Address: Sector B-1/1748, Vasant Kunj, New Delhi-110070**  
**Email ID: [cirp.ludhiana.ttrpl@gmail.com](mailto:cirp.ludhiana.ttrpl@gmail.com)**  
**Place: Mumbai**

Date: 22.11.2025  
 Place: Mumbai